

Shri R. K. Chaudhury: May I know whether any gold ore has been found in the neighbourhood of Delhi?

Mr. Speaker: Order, order.

Shri Meghnad Saha: It requires prospecting.

Mr. Speaker: He is giving a suggestion for action. Next question.

GEOLOGICAL SURVEY OF MAHANADI

*285. **Dr. Nataraj Pandey:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the river bed of the Mahanadi, just above the axis of the Hirakud Dam, has been surveyed geologically; and

(b) if so, whether Government propose to place a copy of the Report of the Survey on the Table of the House?

The Minister of Communications (Shri Jagjivan Ram): (a) and (b). The officers of the Geological Survey of India are at present engaged on the detailed mapping of the area about the Hirakud Dam. The work will take several months to complete and it is expected that an interim report will be received in a few months. This report will be placed on the Table of the House. The final report when received will be placed in the Library of the House.

Shri Meghnad Saha: Is the hon. Minister aware that the Geological Survey Map of Orissa contains a large portion which is shown as completely blank and as never having been investigated or visited by any officer of the Geological Survey, and therefore would he consider the desirability of engaging more geological officers to make a complete survey of this region?

Shri Jagjivan Ram: The suggestion will be taken into consideration.

HINDUSTANI SHORTHAND AND TYPE-WRITING

*286. **Prof. Agarwal:** Will the Minister of Education be pleased to state what action have Government so far taken on the Report of the Constituent Assembly's Committee on Hindustani Shorthand and Typewriting?

The Minister of Communications (Shri Jagjivan Ram): The report has been released to the general public for comments and suggestions. The Government have examined the recommendations of the Committee on the question of according State recognition

to the four systems of Hindi Shorthand referred to in their report and also to the Standard Keyboard for Hindi Typewriters designed by the Committee and a decision will soon be taken in these matters.

State Governments holding proficiency examinations in English Shorthand have been requested to hold Proficiency Examinations in Hindi Shorthand also.

A Committee of the All India Board of Technical Studies in Commerce and Business Administration has been asked to assess the value of Shorthand Systems other than those already examined by the Constituent Assembly's Committee. This Committee will also examine the question of a common system of shorthand for the national language and the various regional languages.

Prof. Agarwal: May I know when the Government is expected to take a final decision in regard to the standard Hindi keyboard?

Shri Jagjivan Ram: I hope, Sir, the decision will be taken very shortly.

Prof. Agarwal: Has the Government made any arrangements for teaching Hindi typewriting to the stenographers in the Secretariat?

Shri Jagjivan Ram: I cannot say definitely, but there are a number of private institutions where these facilities exist and quite a large number of people are being trained.

Shri S. C. Samanta: The hon. Minister said that another Committee is considering the assessment of the value of shorthand systems in Hindustani and other regional languages. May I know whether that committee will consider the systems of typewriting also for other regional languages?

Shri Jagjivan Ram: That will also be considered.

FILM ENQUIRY COMMITTEE

*287. **Prof. Agarwal:** (a) Will the Minister of Information and Broadcasting be pleased to state what action has so far been taken by the Government of India on the Report of the Film Enquiry Committee?

(b) Is it a fact that several recent Hindi films have been depicting the methods of violence including dacoities, for achieving political and social ends?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The

Report of the Film Enquiry Committee is under consideration in consultation with State Governments.

(b) No specific cases have come to the notice of Government. It is however understood from the Central Board of Film Censors that some Hindi films depicting, in parts, methods of violence have been tendered for censorship; these films have been scrutinised in the light of the directive issued by the Board for the guidance of its Examining Committees, care is taken to delete picturisation of violence as far as possible.

Prof. Agarwal: Is it a fact that one of such films was recently selected for exhibition at the International Film Festival?

Dr. Keskar: I am not able to say whether any film was selected for the International Film Festival depicting violence. As I said, the Board tries to delete pictures depicting violence as far as possible and every film has to be judged on merits by the Board.

Prof. Agarwal: Pending the implementation of the recommendations of the Film Enquiry Committee, have Government issued any interim instructions to the Board of Censors to tighten their censorship?

Dr. Keskar: My hon. friend is under a misapprehension. The Report of the Film Enquiry Committee has not much to do with the question of tightening up of censorship. Censorship regulations have been framed under the Cinematograph Act which was passed by the House last year and certain directives which have been issued to it by the Government. There are, no doubt, in the Enquiry Committee's Report some observations regarding this question, but there is no definite directive regarding it.

सेठ गोविन्द दास : पिछली बार हनुक्वायरी कमेटी की रिपोर्ट कितने दिनों से सरकार के सामने है और उस संबंध में कितने राज्यों से अब तक राय पहुंच चुकी है ?

[**Seth Govind Das:** For how long has the report of the Enquiry Committee been under consideration of the Government and how many of the States have sent in their opinions on it?]

Dr. Keskar: The Committee was constituted on the 1st September 1949 and it submitted its report on the 15th of March 1951. The Government immediately after receiving the report of the committee has sent a circular

to the State Governments drawing their attention to the recommendations of the committee. I might draw the attention of my hon. friend to the voluminous nature of the report of the committee and the recommendations made by it are very complex in nature, some of them requiring legislation, and some of them requiring the State Governments to take into consideration various economic questions as raising or lowering of taxes. Therefore, the replies from the State Governments and their suggestions have been a little late in coming.

Shri T. K. Chaudhuri: Is it a fact that several films depicting scenes of August 1942 national movement were banned under the instructions of the Central Board of Film Censors?

Dr. Keskar: I would require notice of that question.

Shri S. V. Ramaswamy: Is it a fact that films are of late becoming more sexy and if so are Government taking any measures to control them?

Dr. Keskar: I would draw the attention of hon. Members who would like to comment on the nature of the films that are exhibited that when this question was before the House (when the Cinematograph Bill was being considered) it was this House which expressly took away from Government the right of having the final word regarding any film being considered fit for exhibition and the House insisted on giving this right to the Central Board of Film Censors. I do not think that Government can be considered responsible for the kind of films that are passed by the Censors.

Shri B. S. Murthy: Will Government take any steps to do away with the present archaic system of censoring which is impeding the progress of the cinema industry?

Dr. Keskar: Sir, it is for the House to consider whether the present system should be changed.

Shri Nambiar: May I know whether any political consideration is made in censoring certain films—? mean between the congress propaganda and the communist campaign?

Dr. Keskar: That will depend, Sir, on the political texture of the member of the Central Board of Film Censors. But if my hon. friend looks at the names of the members, he will find that they do not belong to a political party.